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NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 79/BB/17	-	For hearing	73(4)	Mr. Ramalingam Krishnan alias Ashok Ramalingam Vs Anytime Medicare Services Pvt Ltd

SL. NO. NAME (IN CAPITAL)  
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. R. PARTHASARATHY *Anytime Medicare Services (P) Ltd.* R. Partasathy  
2. Achila MS *For Abhijit Atur* Petitioner *Achila*

ORDER

Junior Counsel for Petitioner is present. PCS for Respondent is present. Jr. Counsel reported that Senior Counsel is unable to attend the Tribunal today and requested adjournment. List it on 23.03.2018.

*Member (T)*

*Member (J)*